

(ख) और (ग) अनुमोदित परियोजनाओं के उपयोग में कमी के कारणों में भूमि अधिग्रहण में विलम्ब, पुनर्वास की समस्याएं तथा सामग्रियां प्राप्त करने में कठिनाइयां सम्मिलित हैं।

Construction of dams across the river Cauvery

2054. SHRI R. T. GOPALAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) how many dams were built across the river Cauvery and its tributaries by the Government of Karnataka without seeking prior the approval of the Central Government;

(b) how many more dams are being planned to be constructed in the near future by the Karnataka Government across the river Cauvery; and

(c) what action Central Government are taking to stop this gross injustice to the delta area of Tamil Nadu? !

THE MINISTER OF "WATER RESOURCES (SHRI B. SHANKARA-NAND): (a) to (c) The construction of six dams have been taken up by Government of Karnataka in the Cauvery Basin. These are yet to be cleared by the Central Government.

Single Window Cooperative Credit System

2055. SHRI PARVATHANENI UPE-NDRA: Will the Minister of AGRICULTURE be pleased to state;

(a) whether there is any proposal under Government's consideration to encourage the Single Window Cooperative Credit System in the country which has been initiated in Andhra Pradesh; and

(b) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI G. S. DHILON): (a) and (b) The policy of the Government as set out in the Seventh Plan document is to take steps for the

integration of short-term and long term credit structures in a phased manner, so that credit for production, investment and consumption is provided to the farmers through a single window. However, no State Government has formulated proposals in this respect apart from the State of Andhra Pradesh where the scheme has been initiated from January 1987. Therefore, no proposal is presently under the consideration of Government.

Development of Wet Land

2056. SHRI PARVATHANENI UPE-NDRA: Will the Minister of WATER RESOURCES be pleased to state;

(a) whether any plan has been prepared for the identification and target-oriented action to save the wet lands of the country from becoming wastelands;

(b) if so, the details thereof; and

(c) the areas where efforts are being made in this direction?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARA-NAND): (a) to (c) The State Governments have been advised to identify areas affected by water logging and salinity in various irrigation projects and plan target oriented remedial measures. These include introduction of conjunctive use of surface and ground water, provision of adequate drainage systems, adoption of improved irrigation practices and warabandi and lining of canals and field channels in vulnerable stretches. The Centrally Sponsored C. A. D. Programme also provides financial assistance for taking up some of these measures.

खाद्य सम्भरण अधिकारी के विरुद्ध शिकायतें

2057. श्री सुनील कुमार पट्टनायक : क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मार्च, 1986 से जनवरी, 1987 की अवधि के दौरान